

Shri Alagesan: That is part of the scheme.

Wheat Pact

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- *1047. { **Shri Shree Narayan Das:**
 { **Shri Bibhuti Mishra:**
 { **Shri Bhagwat Jha Azad:**
 { **Shrimati Maimoona Sultan:**

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether Government have decided to join new wheat agreement evolved at Geneva in March;

(b) what are the special features of this agreement; and

(c) the nature of repercussions that would have on our purchases in future?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde): (a) India has joined the International Wheat Agreement. The Agreement has been signed on behalf of India on 14th May, 1962.

(b) The Agreement follows broadly the previous Agreement of 1959, except for an increase of 12½ cents per bushel in the maximum and the minimum prices.

(c) It is not likely to have any significant effect on our purchases.

Shri Shree Narayan Das: What are the obligations that India has agreed to fulfil by joining this?

Shri Shinde: No new obligations have been entered into in the agreement. It is on the same pattern of the last four wheat agreements that India had entered into formerly.

Shri Shree Narayan Das: What are the advantages that India will gain?

Shri Shinde: Whenever India is in need of making commercial purchases, India can purchase wheat from these countries. That is one of the main advantages which we get from this deal.

श्री विभूति मिश्र : कल माननीय मंत्री जी ने जो भाषण दिया उस से पता चलता है कि हिन्दुस्तान में गल्ले की कमी नहीं है, लेकिन अमरीका के साथ हमारा कंट्रैक्ट जितने गल्ले का हुआ है उतना हम मंगाने हैं। तब फिर इस ऐग्रीमेन्ट की क्या जरूरत थी ?

Shri Shinde: Under the new agreement it is not incumbent upon us to purchase wheat in any particular year from any particular country.

Power Supply to Rajasthan from Satpura Thermal Station

*1048. **Shri Birendra Bahadur Singh:** Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether it is a fact that the Planning Commission has suggested to Madhya Pradesh Government to put up some additional power generating units as adjuncts to the Satpura Thermal Station for supply of power to Rajasthan;

(b) what are the details of the project;

(c) whether the Madhya Pradesh Government have since given their concurrence; and

(d) if so, what arrangements are being made towards that end?

The Parliamentary Secretary to the Minister of Irrigation and Power (Shri S. A. Mehdi): (a) to (d). A statement is laid on the Table of the House.

STATEMENT

(a) to (c). The Third Five Year Plan of Madhya Pradesh provides for the installation of a thermal station at Satpura with three generating sets of 50/62.5 MW each. The Rajasthan Plan also provides for the installation of one thermal set of 50/62.5 MW, and one of 30 MW. For convenience of operation, consideration of economy, and for avoiding long distance coal transport, the Governments of Madhya Pradesh and Rajasthan have agreed to jointly